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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.157/BB/2017	-	For hearing	252(3)	Bulbasaur Multi Solutions Pvt. Ltd. Vs ROC

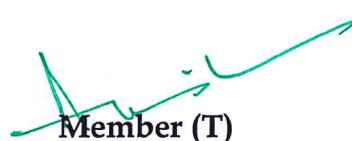
SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

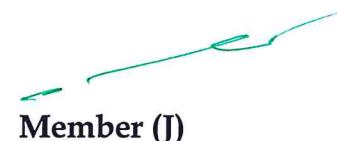
REPRESENTATION TO WHOM

SIGNATURE

**ORDER**

Matter is listed today for furnishing additional information. No representation for Petitioner Company. List it on 08.03.2018.

  
Member (T)

  
Member (J)